

(d) whether lack of modernisation has affected export of processed clothes and other value added items; and

(e) if so, the measures taken by Government for modernisation of weaving and processing sector and to encourage export of processed clothes and other value added items?

THE MINISTER OF STATE IN THE MINISTRY OF TEXTILES (SHRIMATI PANABAKA LAKSHMI): (a) and (b) Yes Sir. Government have taken a number of steps for expansion of T&C sector including; technology upgradation and modernization of textile mills under the Technology Upgradation Fund Scheme, support for industry infrastructure through Scheme for Integrated Textile Parks (SITP); Integrated Scheme for Development of Powerloom Sector along with Group Workshed Scheme for the sector; Scheme for skill upgradation of textiles workers under the Integrated Skill Development Scheme and other capacity building programmes for the industry like Knitwear Technology Mission. In addition, fiscal incentives are provided for exports of T&C items under various provisions of the foreign Trade Policy—2009-14.

(c) to (e) Weaving and processing sector are considered to be a weaker sector for want of adequate modernization. Government have initiated a number of steps for weaving and processing sector which include interest reimbursement, margin money subsidy and capital subsidy under TUF Scheme. The exports of readymade garments and made-ups increased by over 10% in 2008-09 compared to 2007-08 but there was a decrease of around 1% in 2009-10 compared to 2008-09. However, in the current financial year (April-Sept.) provisional figure indicate that exports have gone up by around 7% compared to 2009-10.

#### **Heritage and Eco-Tourism projects in Gujarat**

904. SHRI BHARATSINH PRABHATSINH PARMAR: Will the Minister of TOURISM be pleased to state:

(a) the implementation status of the heritage and Eco-Tourism projects in Gujarat;

(b) the details of proposal received and approved for the development of 'Holiday Camp Island' under the Product, Infrastructure and Destination Development Scheme during the last two years and the total amount released, year-wise; and

(c) the programme finalized by the Ministry for conservation of the cultural heritage of the Island?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SULTAN AHMED): (a) to (c) The development, promotion and implementation of tourism projects including the projects relating to conservation of heritage & eco-tourism, are primarily undertaken by the

State Governments/Union Territory (UT) Administrations themselves. The Ministry of Tourism however, provides Central Financial Assistance (CFA) for tourism projects, identified in consultation with them, subject to availability of funds and *inter-se* priority under various schemes of the Ministry.

The Ministry of Tourism has neither prioritized nor received any proposal for the development of 'Holiday Camp Island' under the Product, Infrastructure and Destination Development Scheme from the State Government of Gujarat for Central Financial Assistance during the current financial year, 2010-11 and last two years *i.e.* 2008-09 and 2009-10. However, the amount sanctioned and released to the Government of Gujarat for development of tourism in the State during the last two years is as under:

Year	Amount Sanctioned (Rs. in crore)	Amount Released (Rs. in crore)
2008-09	21.33	14.65
2009-10	7.33	3.93

#### **Improvement of tourism infrastructure**

905. DR. MANOHAR JOSHI: Will the Minister of TOURISM be pleased to state:

(a) the efforts made by Government to improve tourism infrastructure in the country to promote tourism;

(b) the details of the funds allocated and disbursed therefor, during the last three years, State-wise;

(c) whether Government has issued any guidelines to States to improve facilities for the use of domestic and foreign tourists; and

(d) if so, the details thereof and the response of the State thereon, State-wise?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM (SHRI SULTAN AHMED): (a) to (d) Development, promotion and improvement of tourism infrastructure projects including the facilities for the use of domestic and foreign tourists are primarily the responsibility of the State Governments/Union Territory Administrations. However, Ministry of Tourism provides financial assistance to the State Governments/Union Territory Administrations for tourism projects based on the proposals received from them which are complete in all respects as per the Scheme Guidelines, *inter-se* priority and subject to availability of funds.

State-wise details of the projects and amount sanctioned by Ministry of Tourism during the Eleventh Five Year Plan (up to 30.09.2010) are given in the Statement.